

F.No. 01(03)/Roster/CESTAT/2019  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 28.05.2019

**ORDER NO. 124 of 2019**

Hon'ble President is pleased order the following sitting commencing from **3.6.2019 to 2.8.2019 for CESTAT, Mumbai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Dr. D.M. Misra, Member (Judicial) and Hon'ble Shri Anjani Kumar Member (Technical)	From 3.6.2019 to 11.6.19 and 8.7.19 to 2.8.2019	Excise Division Bench matters
	From 12.6.2019 to 21.6.2019 and from 1.7.19 to 5.7.2019	Excise and Service Tax Division Bench matters
Hon'ble Sh. S.K. Mohanty, Member (Judicial) and Hon'ble Sh. Sanjiv Srivastava,, Member (Technical)	From 3.6.2019 to 21.6.2019 and from 1.7.19 to 2.8.2019	Customs Division Bench matters
	From 24.6.2019 to 28.6.2019	Customs, Excise and Service Tax Division Bench matters
Hon'ble Shri C.J. Mathew, Member (Technical) and Hon'ble Shri Ajay Sharma, Member (Judicial)	From 3.6.2019 to 11.6.19 and 8.7.19 to 2.8.2019	Service Tax Division Bench matters
Hon'ble Dr. S.K. Pati, Member (Judicial)	From 3.6.2019 to 2.8.2019	Single Member Bench matters
Hon'ble Sh. Ajay Sharma, Member (Judicial)	From 12.6.2019 to 5.7.2019	Single Member Bench matters
Hon'ble Dr. D.M. Misra, Member (Judicial)	From 24.6.2019 to 28.6.2019	Single Member Bench matters

Note :

1. If a Judicial Member who is part of a Division Bench will be on leave or on tour, Hon'ble Dr. S.K. Pati, Member (J) will be part of that Division Bench and Single Member cases listed before the Member will stand adjourned if there is no other Single Member Bench sitting, and in the absence or tour of Hon'ble Dr. S.K. Pati, Member (J) from 12.6.2019 to 5.7.2019 Hon'ble Sh. Ajay Sharma, Member(J) will sit in that Division Bench. And, in the absence/tour of Hon'ble Sh Ajay Sharma, Member (J) the matters listed before that Division Bench will be taken up by the other DBs by equally distributing the matters in the cause list except from 24.6.2019 to 28.6.2019 and the Technical Member who was a part of the earlier Division Bench will hear Single Member matters.
2. In the event of leave or tour of any Technical Member the matters listed before that DB will be taken up by the other DBs by equally distributing the matters in the cause list and the Judicial Member who was a part of the earlier Division Bench will hear Single Member matters on those days. If two Technical Members will be on leave/ tour, the available DB will take up the other two lists and the Judicial Members who were part of the Division Bench will hear Single Member matters by equally distributing the matters in the Single Member cause list on those days.
3. On every Friday afternoon special bench sittings will be notified, if any.
4. In the event of no sitting of a Bench the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily Orders".

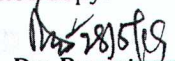
By order,



**(Bineesh Kumar K. S.)**  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy.Registrar (Judl.) /Bar Association/O/o Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.

  
Dy. Registrar